

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).14129/2005

ASHOKBHAI B. VYAS

Petitioner(s)

VERSUS

COMMR. OF ENTERTAINMENT TAX AND ORS

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO. 19888 of 2005

(With prayer for interim relief and office report)

Date: 16/10/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. E.C. Agrawala,Adv.

M/S P.H. Parekh & Co.

Ms. Mary Mitzy, Adv.

For Respondent(s)

Ms. Hemantika Wahi,Adv.

Ms. Pinky, Adv.

UPON hearing counsel the Court made the following

O R D E R

Three weeks' time more has been granted, as prayed for,
to file counter affidavit, as last

chance.

Whether counter affidavit is filed or not, list before the Hon'ble Court af
ter the expiry of the

aforesaid period of three weeks.

Sudheendra Kumar)

(B.

Registrar

pk